

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :29

C APPEAL NO. 146/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: OM SHIVA FACRAFTS PVT. LTD. V/S ROC

SECTION:252(3) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPELLANT : SH. PRABODH KUMAR BAJPAI, ADV.
COUNSEL FOR ROC : SH. SHIVENDRA BAHADUR, CGSC.
COUNSEL FOR I.T. DEPT. : SH. GAURAV MAHAJAN, SR.S.C .

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The matter was taken up today through Video Conferencing.

Heard Sh. Prabodh Kumar Bajpai, Advocate for the Appellant, Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for the Income Tax Department through Video Conferencing.

Record shows that the pleadings are complete in the present matter.

Arguments heard.

Order reserved.

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Dated : 12.08.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(PS)